

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

Excise Misc. Application No. 85977 of 2019

(on behalf of Appellant)

In

Excise Appeal No. 85281 of 2014

Arising out of Order-In-Appeal No. PUN-EXCUS-001-APP-131-13-14 dated 31-10-2013 passed by the Commissioner (Appeals), CGST (Central Excise & service Tax) Pune I)

COMMISSIONER OF CENTRAL EXCISE PUNE I Appellant

ICE House, 41-A
Sasson Road
Opposite Wadia College
PUNE – 411001.

VERSUS

MAHINDRA UGINE STEEL CO. LTD. Respondent

371 Takwe Road at Post Kanhe
Tal. Maval
PUNE – 412105

APPEARANCE:

Ms. Anuradha Parab, Asst. Commissioner (AR) for the Appellant
Shri Manoj Chauhan, C.A., for the Respondent

WITH

Excise Misc. Application No. 86027 Of 2019

(on behalf of Appellant)

In

Excise Appeal No. 85265 of 2018

(Arising out of Order-In-Appeal No. PUN-EXCUS-001-APP-582-17-18 dated 03-11-2017 passed by the Commissioner (Appeals-I), CGST (Central Excise & Service Tax) Pune I)

COMMISSIONER OF C.E. & S.T. PUNE I Appellant

41-A, ICE House
Sasson Road
Opposite Wadia College
PUNE – 411001.

VERSUS

OMNIACTIVE HEALTH TECHNOLOGIES LTD

....Respondent

38 39 International Bio-Tec Park
Phase II, Hinjewadi
PUNE – 411057.

APPEARANCE:

Shri M. Suresh Kumar, Jt. Commissioner (AR) for the Appellant
Shri Manoj Chauhan, C.A, for the Respondent

WITH

Excise Misc. Application No. 86020 Of 2019
(on behalf of Appellant)

In
Excise Appeal No. 86116 of 2018

(Arising out of Order-In-Appeal No. PUN-EXCUS-001-APP-968&969-2017-18
dated 28-12-2017 passed by the Commissioner (Appeals-I) Central Excise
Pune I)

COMMISSIONER OF C.E. & S.T. PUNE I

.....Appellant

41-A, ICE House
Sasson Road
Opposite Wadia College
PUNE – 411001.

VERSUS

BILCARE LTD

.....Respondent

1028 Shirolji Rajgurunagar
PUNE – 410501.

APPEARANCE:

Ms. Anuradha Parab, Asst. Commissionr, (AR) for the Appellant
Shri Manoj Chauhan, C.A., Advocate for the Respondent

AND

Excise Misc. Application No. 86030 Of 2019
(on behalf of Appellant)

In
Excise Appeal No. 87458 of 2018

(Arising out of Order-In-appeal No. PUN-EXCUS-001-APP-1166-17-18 dated 21-3-2018 passed by the Commissioner (Appeals-I), Central Excise Pune I)

COMMISSIONER OF C.E. & S.T. PUNE I

.....Appellant

41-A, ICE House
Sasson Road
Opposite Wadia College
PUNE – 411001.

VERSUS

CAPRO ENGINEERING INDIA LTD

.....Respondent

Gat No. 1263-64 Alandi Markal
Lonikand Road, Markal Alandi
Pune – 412105.

APPEARANCE:

Shri Sanjay Hasija, Supdt., (AR) for the Appellant
Shri Ramdas Padwal Asst. Manager, for the Respondent

CORAM: HON'BLE MR. C J MATHEW, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. A/86820-86823/2019

DATE OF HEARING: 07-10-2019
DATE OF DECISION: 07-10-2019

PER: CORAM

These applications seek withdrawal of appeals filed by Revenue against order-in-appeal no. PUN-EXCUS-001-APP-131-13-14 dated 31st October 2013 of Commissioner (Appeals), CGST (Central Excise & service Tax) Pune I, order-in-appeal no. PUN-EXCUS-001-APP-582-17-18 dated 3rd November 2017 of Commissioner (Appeals-I), CGST

(Central Excise & Service Tax) Pune I, order-in-appeal no. PUN-EXCUS-001-APP-968&969-2017-18 dated 28th December 2017 of Commissioner (Appeals-I) Central Excise Pune I and order-in-appeal no. PUN-EXCUS-001-APP-1166-17-18 dated 21st March 2018 of Commissioner (Appeals-I), Central Excise Pune I.

2. We have heard both the sides.

3. In view of the grounds therein, appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

(C J MATHEW)
MEMBER (TECHNICAL)

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)

John